

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 103 OF 2018 &
IA No. 1778 of 2018**

Dated : 7th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Dr. Bharat Jhunjunwala	Appellant(s)
Vs.		
Uttar Pradesh Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. Ankur Sood
Mr. Ankush Bhardwaj

Counsel for the Respondent(s) : Mr. Sachin Dubey for
Mr. C.K. Rai R-1

Mr. Vishrov Mukherjee
Ms. Raveena Dhamija for R-2

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava
Ms. Harshita Sinha for R-3

ORDER

**IA NO. 1778 OF 2018
*(Appl. for condonation of delay in filing reply)***

For the reasons set out in the application, the delay in filing reply is condoned and reply is taken on record. The Application is disposed of.

Copy of the reply may be served on the Appellant within a week.

APPEAL NO. 103 OF 2018

Learned counsel for the Appellant seeks three weeks' time to file rejoinder. Time is granted. He may file the same on or before 28.02.2019 with advance copy to the other side.

List the matter on **26.03.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Js/kt